

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4426
ANSWERED ON:07.09.2012
ABORIGINAL TRIBES
Singh Shri Jagada Nand

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any national level census of the aboriginal tribes like nomadics, semi-nomadics, banjar tribes who are on the verge of extinction have been made;
- (b) if so, the details thereof, State/UTwise;
- (c) whether they have neither land nor houses nor any permanent source of livelihood; and
- (d) if so, the details thereof along with the steps taken by the Government to provide accommodation, education and their proper rehabilitation?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) to (d): Scheduled Tribes are notified under Article 342 of the Constitution of India. There is no category notified as Aboriginal Tribes. However, Census enumerates all Scheduled Tribes irrespective of Nomadic, Semi-nomadic, Banjar communities etc. As per information received from the Anthropological Survey of India, Ministry of Culture, there are ethnic groups designated as Nomadics like Banjaras, Lambadi, Gadulia-Lohar who are not Scheduled Tribes, while Birhor, a Scheduled Tribe, is also known as nomadics, who are distributed in W.B., Orissa and Jharkhand.